(d) No such proposal has been received from the State Government of Bihar in the current financial year.

Hostels for ST students in North-East States

1356. SHRIMATI NAZNIN FARUQUE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of hostels for Scheduled Tribes (STs) students in North East States, State-wise;
- (b) whether it is a fact that there is a shortage of hostels for the student of ST category in North-East State, especially in Assam;
 - (c) if so, the details thereof; and
- (d) whether Government has taken any action to increase the facilities for hostels for the students of ST category?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) The number of hostels sanctioned in North East States during the last three years under the Centrally Sponsored Scheme of "Hostels for ST girls and boys" is given in the Statement (See below)

- (b) and (c) As per the provisions of the Scheme, this Ministry releases grant-in-aid to State Governments/UT Administrations/Universities for construction of hostel buildings only based on the proposals sent by the States/UTs/Universities according to their requirement of such hostels.
- (d) Under the Scheme of "Hostels for ST girls and boys", an amount of Rs. 78.00 crore has been allocated which includes Rs. 10.00 crore earmarked for the North East during the year 2012-13 for sanctioning of hostels for ST girls and boys.

Statement

The number of hostels sanctioned along with number of seats to North East States under the scheme of hostels for ST girls and boys during the last three years

Sl.No. Name of State/		2009-10		2010-11		2011-12	
	UT/University	Hostel	Seat	Hostel	Seat	Hostel	Seat
1	2	3	4	5	6	7	8
1	Arunachal Pradesh	-	-	6	121	15	790
2	Manipur	-	-	19	899	-	-

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1	2	3	4	5	6	7	8
3	Mizoram	-	_	-	-	2	200
4	Tripura	12	1200	-	-	11	550
5	Mizoram University	-	-	-	-	1	100

Welfare of Andaman Island Jarawas Tribal

1357. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Tribals in Andaman Island are exploited in the shape of making them "Dance", as has been shown in a recent (January, 2012) Videos where "Naked" Jarawas were shown as dancing before the tourists for food and money during the course of "Human Safari" organized by tour operators in connivance with local authorities:
- (b) if so, being a Nodal Ministry to look after the welfare of Tribals, its Planning proper formulation, research, evaluation, statistics, training, etc. were any steps taken to undertake these activities during the last four years for these Andaman Island Jarawas Tribals;
- (c) is there any separate budgetary allocations for Andaman an Nicobar islands tribals; and
 - (d) if so, the funds sanctioned and spent during 2008, 2009 and 2010 ?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) and (b) Some objectionable video footage of Jarawas tribes were shown in the electronic media in January, 2012. According to the information received from the A & N Islands Administration, case has been filed under Section 292 IPC r.w.s 67 IT Act, 2000, 3 (I)(iii) of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and 7/8 of A & N Islands (Protection of Aboriginal Tribes) Regulation, 1956 (PAT). Four persons including 2 policemen were arrested. The two policemen were placed under suspension and departmental proceedings were started against them. The A & N Islands Administration is making every effort to ensure proper implementation of the PAT Regulation for protection and preservation of Jarawas and their reserve habitat.

(c) No separate budgetary allocation for Andaman and Nicobar Islands tribals has been made by the Ministry of Tribal Affairs.